

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.5- IA/665(AHM) 2024
In
CP(IB) 509 of 2018

Proceedings under Section 10 IBC

IN THE MATTER OF:

Orient Spa Ltd

.....Applicant

.....Respondent

Order delivered on 26/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Liquidator : Ms. Pragati Tiwari, Advocate
For the Respondent :

ORDER

IA/665(AHM) 2024

This is an application filed by the liquidator to take on record the 15th Progress Report for the period from 01.01.2024 to 31.03.2024 of liquidation process of Orient Spa Limited. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/665(AHM) 2024** stands disposed off.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)